

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 243 of 2015

Dated :29th October, 2015

In the matter of:

Mumbai International Airport Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Present:- Mr. Anand Shrivastava &
Mr. Molshree Bhatnagar, Advocates for the
appellant.

ORDER

Bench not assembled today.

Matter is posted for admission hearing on **3rd November,**
2015.

Court Master

rkt